



***The Gauhati High Court, At Guwahati***

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[FRIDAY, THE 20<sup>TH</sup> DAY OF JANUARY, 2023]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

**P R E S E N T**

**HON'BLE THE CHIEF JUSTICE (ACTING)**

**HON'BLE MR. JUSTICE MANASH RANJAN PATHAK**

**HON'BLE MR. JUSTICE SUMAN SHYAM**

**HON'BLE MR. JUSTICE KALYAN RAI SURANA**

**HON'BLE MR. JUSTICE NELSON SAILO**

**HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HON'BLE MR. JUSTICE MANISH CHOUDHURY**

**HON'BLE MR. JUSTICE SOUMITRA SAIKIA**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

**HON'BLE MRS. JUSTICE MALASRI NANDI**

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

**HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**AND**

**HON'BLE MRS. JUSTICE MITALI THAKURIA**

**SITTING IN THE COURT NO. 1 (NEW BLOCK)**

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **BINOY DEKA, ADVOCATE AND MEMBER OF THE GAUHATI HIGH COURT BAR ASSOCIATION** IN THE FOLLOWING ORDER-

**A. ORDER OF REFERENCE:**

- |                                 |   |  |
|---------------------------------|---|--|
| 1. MR. DILIP CHOUDHURY          | : | PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION.                                     |
| 2. MR. SATYADHAR MATAK          | : | PRESIDENT, GAUHATI HIGH COURT ADVOCATES ASSOCIATION                                |
| 3. MR. CHINMOY CHOWDHURY        | : | CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM. |
| 4. MR. DILIP MAZUMDAR           | : | ADDL. ADVOCATE GENERAL, ASSAM.   |
| 5. MR. DIGANTA DAS              | : | ADVOCATE GENERAL, MIZORAM  |
| 6. MS. T.KHRO                   | : | ADDL.ADVOCATE GENERAL, NAGALAND  |
| 7. MR. ARUN CHANDRAN            | : | ADDL. GOVT. SENIOR ADVOCATE, ARUNACHAL PRADESH                                     |
| 8. MR. RANJIT KR. DEV CHOUDHURY | : | DEPUTY. S.G.I  |

**B. REFERENCE BY HON'BLE THE CHIEF JUSTICE(ACTING)**

□□□